## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 276/2017 with C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.11.2017</u>

Name of the Company:

Kusum B Kumar & Ors.

V/s.

Sterling Greenwoods Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. R.S. Sanganuala	Co. Adv.	Petitioner	Anhil
2. Ankit Shah	Adv	Petitioner	Aller
3- MR. NAVINO PAHWA	SK-ADY.	RESPONDENT	W.A
Ms. NATIONA SUTARIA	Apv.		

## <u>UKDEK</u>

Learned Senior Advocate Mr. Rasesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

At request of learned Counsel for petitioner.

List the matter on 21.11.2017.

Interim relief shall continue till next date of hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.